



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

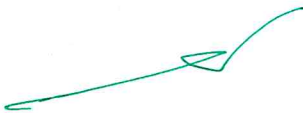
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 234/16	TP 233/17	For Hearing	391/394	Maxheap Technologies Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Breene Ponappa	Petitioner	
2.	S. K. Rangaraj	DL	

Counsel for petitioner is present. Assistant from OL office is present. OL has filed OLR No.91/2017 praying the Tribunal to grant permission to appoint a Chartered Accountant to scrutinise the books of accounts and other records of the Transferor Company. Counsel for petitioner has no objection to grant permission to OL.

OLR No.91/2017 is allowed. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of the books of accounts and records of the Transferor Company.

The Petitioner is directed to pay the necessary fee for the Chartered Accountant and for filing report list it on 04.10.2017.


MEMBER (J)


MEMBER (T)